

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 11<sup>th</sup> day of April 2019

Original Application No. 330/00257 of 2019

Hon'ble Mr. Justice Bharat Bhushan, Member – J  
Hon'ble Ms. Ajanta Dayalan, Member – A

1. Braj Kishore Gupta (INTUC), S/o Sri Rajendra Gupta, G.E.M.E.S., Fatehgarh.
2. Ram Kishan, S/o Ramphal, Present, G.E.M.E.S. Fatehgarh.
3. Ajay Kumar Singh, S/o Suresh Singh, G.E.M.E.S. Fatehgarh.
4. Sanjeev Kumar Dubey, Branch Secretary, G.E.M.E.S. Fatehgarh.
5. Rakesh Singh, Joint Secretary, G.E.M.E.S. Fatehgarh.

. . . Applicants

By Adv : Shri Babban Prasad Dwivedi

**V E R S U S**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. Chief of Army Staff, Integrated Head Quarter of Ministry of Defence, New Delhi.
3. Chief Engineer, Central Command, Lucknow, Cant. Road, Dilkusha, Lucknow.
4. Garrison Engineer, Military Engineering Services, Fatehgarh Cantt. – 209601.

. . . Respondents

By Adv: Shri Rajeev Kumar Srivastava

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member – J**

Heard Shri Babban Prasad Dwivedi, learned counsel for the applicant and Shri Rajeev Kumar Srivastava, learned counsel for the respondents.

2. Applicant's counsel states that he wants to withdraw this OA with liberty to file fresh OA.

3. In view of the statement made by the applicant's counsel, the present OA is dismissed as withdrawn with liberty to the applicants to file fresh OA, if they so desire. There is no order as to costs.

**(Ajanta Dayalan)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

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